COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 209 of 2016 in
DFR No. 802 of 2016

Dated: 28th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

UJVN Ltd. Dehradun …. Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for
Mr. Amit Anand Tiwari

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Partap Chand D (Rep.) f or R-3

ORDER

IA No. 209 of 2016
(Appl. for condonation of delay)

Learned counsel for the State Commission seeks two weeks time to file reply. As a last chance, time is granted and he may file the same on or before 11.08.2016 after serving copy on the other side.

List the matter on ***16.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss